

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 02-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>STAYED BY HONBLE HIGH COURT</u>				
1	SPL.CASE	100001/2005	State Vs R.K. VERMA 6	APP
<u>EVIDENCE</u>				
2	SPL CASE CBI	100091/2009	State C.B.I. E.O.W. MUMBAI Vs Nikesh T. Shah and 6 ors.	SPP Mhamane
<u>REPLY/SAY</u>				
3	PMLA SPL CASE	100001/2014	The Deputy Director, Director of Enforcement, Mumbai. Vs Shri. Nikesh T. Shah and Ors.	SPP Ms.Sanjana Sharma
4	MISC APPLN CBI	100189/2020	Madhusudan Gangadhar Sonawane Vs State Through Dy.Sp. CBI	K.K. Sonawane
